

SHRI RAMEWARPATIDAR: Sir, I introduce the Bill.

Bill to amend the Medical Termination of Pregnancy Act. 1971.*

The motion was adopted

15.36 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 350A).

[English]

SHRI SHAHABUDDIN SYED (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SHAHABUDDIN SYED: I introduce the Bill.

15.37 hrs.

MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL*

(Amendment of Section 3 and 4)

[Translation]

KUMARI UMA BHARTI (Khajurato): Sir, I beg to move for leave to introduce a Bill further to amend the Medical Termination of Pregnancy Act. 1971.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a

[Translation]

KUMARI UMA BHARTI: Sir, I introduce the Bill.

15.38 hrs.

ONE-FAMILY ONE-POST (IN GOVERNMENT SERVICE) BILL*

[English]

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): I beg to move for leave to introduce a Bill to provide for appointment of only one member of a family in public services and posts in connection with the affairs of the Union.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a bill to provide for appointment of only one member of a family in public services and posts in connection with the affairs of the Union."

The motion was adopted

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.

15.39 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 371)

[English]

SHRI UTTAMRAO DEORAO PATIL (Yavatmal): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

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